

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

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ORDER

No. 762

Dated 14/10/2016

It is hereby notified that in connection with Annual Darbar Move, Winter Session, 2016-17, Main wing of the High Court and office of Registrar Vigilance, High Court of J&K shall close at Srinagar on 27<sup>th</sup> October, 2016 (Thursday) after office hours and will reopen at Jammu on 7<sup>th</sup> of November, 2016 (Monday) F.N.

By Order;



(Ashok Kumar Koul)  
Registrar General. 14.10.16.

No. 20747-826/NB

Dated 14/10/2016

Copy to the:-

1. Secretary General, Supreme Court of India, New Delhi.
- 2-22. Registrar General, High Court of \_\_\_\_\_
23. Advocate General, J&K, Srinagar.
24. Secretary to Govt. Department of Law Justice & Parliamentary Affairs, Civil Secretariat, Srinagar.
25. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
26. Registrar Vigilance, High Court of J&K, Srinagar.
27. Director, J&K State Judicial Academy, Srinagar.
28. Registrar Judicial High Court wing, Jammu with the request to ensure that chambers/courts and offices of Registry are made ready functional before 31<sup>st</sup> of October, 2016 and all the telephones are made functional.
29. Registrar Judicial, High Court wing, Srinagar.
30. Secretary to Hon'ble the Chief Justice, High Court of J&K.
- 31-51. Pr. Distt & Session Judges, Srinagar, Budgam, Anantnag, Baramulla, Kupwara, Pulwama, Shopian, Bandipora, Ganderbal, Kulgam, Leh, Kargil, Jammu, Udhampur, Kathua, Rajouri, Poonch, Reasi, Doda, Samba, Kishtwar and Ramban.
52. Accountant General, J&K, Srinagar.
53. Dy. Accountant General, J&K, Jammu.
54. Director Information, Srinagar /Jammu.
- 55-56. President Bar Association, Jammu/Srinagar
- 57-68. Secretary Bar Association, Srinagar, Budgam, Anantnag, Baramulla, Kupwara, Pulwama, Shopian, Bandipora, Ganderbal, Kulgam, Leh, Kargil, Jammu, Udhampur, Kathua, Rajouri, Poonch, Reasi, Doda, Samba, Kishtwar and Ramban.
69. Station Director, Radio Kashmir, Jammu / Srinagar for announcement.
70. Station Director, Doordarshan Kendra, Jammu/Srinagar.

71. Sr. News Editor, Doordarshan Kendra Srinagar for announcement.
72. Post Master General, Srinagar with the remarks that all official letters and telegrams addressed to the Hon'ble Chief Justice, Registrar General, Pr. Secretary to Hon'ble the Chief Justice, Registrar Vigilance, Joint Registrar (Adm.), Dy. Registrar Adm. And Chief Accounts Officer, Shall be received by the Administrative wing at Srinagar till 27<sup>th</sup> of October, 2016 and thereafter at High Court wing, Jammu. All official letters addressed to Registrar Judicial, High Court wing, Srinagar shall be received as usual.
73. Post Master General, Jammu with the remarks that all official letters and telegrams addressed to the Hon'ble Chief Justice, Registrar General, Pr. Secretary to Hon'ble the Chief Justice, Registrar Vigilance, Joint Registrar (Adm.), Dy. Registrar Adm. And Chief Accounts Officer, shall be received by the Administrative wing at Jammu w. e. f. 7<sup>th</sup> of November, 2016.
74. Treasury officer, Civil Secretariat, Srinagar.
- 75-76. Protocol Officer, High Court wing, Srinagar/Jammu.
- 77-78. Manager, Govt. Press, Jammu/Srinagar for publication in the next issue of Govt. Gazette.
79. Chief Accounts Officer, High Court of J&K, Srinagar.  
.....for information and n/a.
80. ✓ Incharge, NIC, High Court wing, Srinagar for uploading the same on the official website of High Court.

  
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**Registrar General**

14.10.16